

[Translation]

ESI Hospitals

4668. SHRI BHUBANESHWAR PRASAD MEHTA : Will the Minister of LABOUR be pleased to state :

(a) the number of hospitals/dispensaries of Employees State Insurance Corporation running at various places in Bihar;

(b) whether the Government propose to upgrade some hospitals/dispensaries out of them;

(c) if so, the details thereof; and

(d) the number of hospitals/dispensaries of Employees State Insurance Corporation functioning in the rented buildings?

THE MINISTER OF LABOUR (SHRI RA SANGMA): (a) There are at present 6 hospitals, 53 dispensaries and one T.B. Annexe functioning under the ESI Scheme in Bihar.

(b) and (c). A proposal to upgrade the ESI hospital, Phulwarisharif from 50 beds to 200 beds has been received from the Government of Bihar.

(d) There is no ESI hospital functioning in a rented building. However, 46 ESI dispensaries are functioning in rented buildings.

Night Stay for Passengers

4669. SHRI MAHESH KANODIA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to make arrangements for the night stay of passengers at Ahmedabad Airport;

(b) whether the Union Government held any talks with the State Government for acquiring land for the said purpose;

(c) if so, the outcome thereof; and

(d) the arrangements made for passengers at the airport in case of inordinate delay or cancellation of flights?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

(d) It is the responsibility of the concerned Airlines to make necessary arrangements for passengers in case of long delay in flights of their cancellation.

[English]

Cotton Monopoly Procurement Scheme

4670. SHRI RAMCHANDRA MAROTRAO GHANGARE : Will the Minister of TEXTILES be pleased to state :

(a) whether the Union Government have received the request from the Government of Maharashtra and

the Chief of Cotton Monopoly Purchase Scheme of Maharashtra to extend the lease of monopoly purchase of cotton in Maharashtra by 2 to 5 years; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) and (b). No Sir,

The Maharashtra Raw Cotton Monopoly procurement Scheme is to be phased out by 30th June, 1995.

[Translation]

ITPO and IIFT

4671. SHRI RATILAL VARMA : Will the Minister of COMMERCE be pleased to state the total amount earned and the expenditure incurred thereon by India Trade Promotion Organisation (ITPO) and Indian Institute of Foreign Trade (IIFT) during each of the last two years; separately.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : The figures of total amount earned and the expenditure incurred by India Trade Promotion Organisation (ITPO) and Indian Institute of Foreign Trade (IIFT) during the years 1993-94 and 1994-95 are given as under :

	1993-94		1994-95 (Provisional)	
	Income	Exp.	Income	Exp.
ITPO	4929.41	3887.73	6750.76	5849.55
IIFT	116.98	322.48	215.00	410.00

[English]

Tax Administration System

4672. SHRI V. SHREENIVASA PRASAD :
SHRI TARA SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to modernise the country's tax administration system,

(b) if so, the details thereof;

(c) the details of bottlenecks found in the existing tax system; and

(d) The extent upto which the modernisation of tax administration system is going to boost the tax revenue collection and to unearth tax evaders:

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) (a) to (c). Matters relating to reationalisation and modernisation of tax laws and their administration were considered by the Tax Reforms Committee set up under the chairmanship of Dr. Raja J. Chslliah. Recommendations made by the Committee on technical

matters in so far as they were considered to be acceptable have been implemented through the Finance Acts, 1992, 1993 and 1994.

(d) It is expected that moderation in rates of tax, simplicity of the tax laws and strict but fair enforcement will go a long way in further increasing collection as also in discouraging tax evasion.

Development of Civil Aviation in Gujarat

4673. DR. AMRIT LAL KALIDAS PATEL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of schemes for the development of civil aviation implemented in Gujarat during the Seventh Five Year Plan;

(b) the amount granted to the State of Gujarat by the Union Government for the development of civil aviation during the Eighth Five Year Plan till date, scheme-wise; and

(c) the details of development work undertaken/ being undertaken in this field in the State during the current Five Year Plan?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) The schemes implemented during the Seventh Five Year Plan in Gujarat are as follows :

AHMEDABAD : Instrument Landing System was installed. Runway was strengthened and apron extended. Besides, VIP lounge was renovated and Departure holding area was air conditioned.

VADODARA : Installed a Very High Frequency Omni Range (VOR).

KESHOD : Resurfaced Runway

PORBANDAR : Resurfaced Runway.

JAMNAGAR : Installed X-Ray baggage Inspection System

(b) No amount is granted by the Union Government to the State Government of Gujarat for development of Civil aviation in the state.

(c) Upgradation of airport is a continuing process and is taken up in phased manner depending upon projected requirement and availability of resources. Airports Authority of India has plans to upgrade the airports at Ahmedabad, Bhavnagar, Bhuj, Porbandar, Jamnagar, Rajkot and Vadodara in Gujarat.

Loans to Small Scale Industries

4674. SHRI D. VENKATESWARA RAO :
SHRI M.V.V.S. MURTHY :

Will the Minister of FINANCE be pleased to state:

(a) whether Regional Rural Banks Sponsored by the State Bank of India, including Sri Visakha Gramin

Bank, have prepared a plan to concentrate on high value advances and loans to small scale industries to promote industrialisation in rural areas;

(b) if so, the details thereof; and

(c) the time by which these loans are likely to be provided to small scale industries?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) to (c). A package of measures announced by Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development in December, 1993 for improvement of viability of Regional Rural Banks (RRBs) includes *inter-alia* extending the limit of advances to non-target group to the extent of 60% of their fresh loans. Accordingly each RRB has prepared Action Plans which may comprise loans for Small Scale Industries (SSI) also. As reported by State Bank of India, the sponsor bank of Sri Visakha Gramin Bank, out of fresh advances projected for the year 1994-95 at Rs. 1650 lakhs, the advances to non-target group were projected at Rs. 990 lakhs.

Development of Airport

4675. SHRI JAGAT VIR SINGH DRONA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Union Government have decided to assign development of new airports in future to private sector or to the public undertakings of the State Government; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). The Government of India has given its no objection for construction of airports of international standards at Bangalore in Karnataka with the help of private parties and at Cochin in Kerala with the funds to be mobilised from the public including Non-Resident Indians. The respective State Governments are to firm up the cost of the project and other modalities. The Airports authority of India will provide technical assistance.

Import of Silk Yarn

4676. SHRIMATI CHANDRA PRABHA URS: Will the Minister of TEXTILES be pleased to state :

(a) the quantity of silk yarn imported during 1994-95;

(b) the reasons for importing silk yarn;